

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.241
CP/30(AHM)2021

Proceedings under Section 241(1) & 242(4) of Co. Act, 2013

IN THE MATTER OF:

Jignesh H Shah Director of Rajshah Enterprise Pvt Ltd & Ors**Applicant**
V/s

TGB Banquets & Hotels Ltd & Ors**Respondent**

Order delivered on: 11/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Yuvraj Thakore, Adv
For the Respondent : Mr. Pavan Godiawala, Adv.

ORDER

Ld. Counsel for the applicant seeks adjournment.

List for further consideration on 19.09.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)